

Central Administrative Tribunal
Principal Bench: New Delhi

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CP No.77/96

OA No.1281/91

New Delhi this the 21st day of August 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr K.Muthukumar, Member (A)

Suraj Prakash
S/o Sh. Ghan Sham Dass
Semi skilled workman
under Senior Electric Foreman (Power)
Northern Railway
Shakurbasti, Delhi
R/o WZ -50 Shiv Nagar
New Delhi.

...Petitioner

Versus

1. Sh. V.K.Aggarwal
General Manager
Northern Railway
Baroda House
New Delhi.

2. Sh. R.S.Midha
Divisional Electrical Engineer
Northern Railway
Chelmsford Road
New Delhi.

...Respondents.

(By Sh. R.L Dhawan, advocate)

O R D E R (Oral)

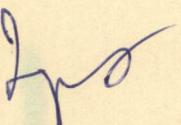
Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

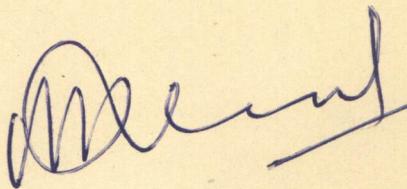
Sh. S.K.Sawhney, learned counsel for the petitioner,
was present in the Court in the afternoon, but when the case was
taken up, he is not present.

Respondents have filed an additional affidavit which
shows that the direction contained in the order has been
complied with by accepting voluntary retirement of the
petitioner and giving him his retiral benefits. The order passed
by the respondents in this regard has also been appended with
the affidavit.

(15)

✓ 2. We find that the direction contained in the order has been complied with though there is a short delay. For the delay, the respondents have given an explanation and expressed apology. Under the circumstances, we do not deem it necessary to proceed further with the contempt petition. Therefore, further proceeding in the CP is closed and the notice discharged.


(K. Muthukumar)
Member (A)


(A.V. Haridasan)
Vice Chairman (J)

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